

## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/58/2017

NAME OF THE PETITIONER(S)

: H.S. RAMESH KUMAR SURANA & 1

NAME OF THE RESPONDENT(S)

: ANUSH SHARES & SECURITIES PVT LTD

**SECTION** 

: 241/242

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

**SIGNATURE** 

PRAHALAD BHAT (FOR PETITION ER)

Jashish Jain Muria Cound for 1-6 11x 15

## ORDER

Counsels representing both the parties are present. Counsel for respondents prayed for time to file counter. Time is enlarged at request. Put up on 18.12.2017.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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